Satra Properties (India) Limited List of Creditors as on 03.08.2020 prepared as on 16.09.2021

VII Operational Creditors - Other than Workmen and Employees and Government Dues)

	Name of the Creditor	Identification No.	Details of Claim received		Details of claim admitted							Т		Т	
Sl.No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Gurantee	Whether related party?	%of voting share in COC,if applicable	Amount of contigent claim	Amount of any mutual dues that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	B.K Gala & Associates			9,22,000	9,22,000								-		1
2	Chandrika Steels			18,09,089	5,77,967									12,31,122	2
3	Dipen Trading Company			2,03,93,104									2,03,93,104		3
4	Dipen Trading Company Pvt. Ltd.			7,48,41,092	7,48,41,092								-		4
5	G K Associates			54,844	21,094								33,750		5
6	KGN Associates			1,16,00,492	67,16,342								48,84,150		5
7	G.Chimanlal & Co			1,16,33,081									1,16,33,081		6
	Mangilal Verma			50,000	24,294								-	25,706	7
	Mohd. Akram			5,14,162	4,38,048								76,114		8
10	Sai PropNFin (Prop: Radhika Maroo)			17,90,670	16,88,831								-	1,01,839	9
11	Sara Enterprise (Prop: Saud Masoor Khan)			7,48,809	4,36,141								3,12,668		10
12	Universal Associates			17,97,518	8,47,886								9,49,632		11
13	P M Enterprise			97,54,876									97,54,876		12
14	Girish Patel			40,000	40,000								-		13
	Machinery Hiring Co			2,85,966	2,85,966								-		13
16	Parshwa enterprises			36,08,590	36,08,590								-		14
17	Texo Traders			10,37,083	10,31,227								5,856		15
	Marvel RMC			6,16,53,474	1,25,65,886								4,90,87,588		16
	Buildcon Enterprise			22,10,675										22,10,675	17
20	Hukam Singh			2,26,208	20,730								-	2,05,478	17
	Deist Buildwell Products India PVt. Ltd			15,86,270	15,86,270								-		18
22	Noble Sand supply			56,94,596	56,94,596								-		19
23	Om Ispat			41,81,595	41,81,595								-		20
24	Umataya Transport			80,194	80,194								=		21
25	H P Enterprises			69,11,857	20,04,981								49,06,876		22
26	Parvez Shaikh -N S Enterprise			30,02,877	8,85,144								21,17,733		23
27	Ajmera Constructions			1,26,83,222	25,36,295								1,01,46,927		24
28	UtraCon Structural systems Pvt. Ltd.			22,59,830	22,58,805								1,025		25
29	R.M.K Trading Co			26,65,517	14,90,500								11,75,017		23
	Rajendra marbles and granite			5,48,759	2,01,236								3,47,523		27
31	R V Electricals			3,29,616	3,29,616								-		28

32	Vinayak Electrical Works	11,91,823	11,91,823		29
33	Anchor Enterprises Pvt. Ltd.	10,97,038	10,97,038		30
34	Hemant Savlani	3,02,500	3,02,500		30
35	Milan Lights	21,20,969	4,58,611	- 16,62,358	31
36	Millenium Electricals	7,61,405	4,93,612	- 2,67,793	31
37	Power partner	40,87,091	13,24,194	- 27,62,897	31
38	Vishakarma Furniture	3,38,859	2,80,922	57,937	32
39	Jitendra Bhiwa	30,000	30,000		33
40	Toyochem Laboratories	49,24,653	41,49,293	7,75,360	34
41	Padmavati Impex	17,21,072	5,01,205	- 12,19,867	35
42	Sundaram Plywood	47,12,853	3,60,476	- 43,52,377	35
43	Sana Enterprise (Prop; Habibur Rehman Abdul Rajak Shah)	18,75,018	18,63,397	11,621	36
44	Ajmera Investment Co	2,05,68,450	2,05,68,450		37
45	Paras Enterprises	1,19,22,602	1,18,14,009	1,08,593	38
46	B.Mittal & Co.	1,37,01,677	75,88,940	61,12,737	39
47	Maharashtra building materials and agro products P Ltd.	1,02,37,564	1,02,37,564		40
48	Shri Kheteshwar Protection Secuirty P Ltd.	44,53,892	24,72,102	- 19,81,790	41
49	Anuj Global Corporation	55,75,899	25,21,162	- 30,54,737	42
50	Adroit Corproate Services P Ltd.	1,28,952	1,07,712	21,240	43
51	Johnson Lifts P Ltd.	34,46,717		34,46,717	44
52	Wallgreens Panels LLP (previously- Sharp Lumber ply)	2,54,301	2,54,283	18	45
53	Bhagya Shree Traders	18,31,760	5,60,753	12,71,007	27A
54	Elite Trade Associates	9,29,215	2,22,752	- 7,06,463	4A
55	Alto Trading LLP	4,31,034	4,31,034	-	
56	Bathiya Legal	1,65,000	1,65,000	-	
57	Cooltech Enterprise	4,73,008	4,73,008	-	
58	Ferrostonecrete (Earleir Chirag Construction RMC)	35,27,568	35,27,568		
59	GMJ & Co	13,22,122	13,22,122		
60	Hemang Gandhi	69,39,050	69,39,050		
61	Jay Bhavani Enterprise	28,10,953	28,10,953		
62	Ketki D. Visariya& Co	89,320	89,320		
63	Krishna Enterprise	2,05,477	2,05,477		
64	M/s Multi plywood	15,87,486	15,87,486		
65	Shri Ram Associates & Securities	93,197	93,197	-	
66	ThoughtInteract	1,13,240	1,13,240		
67	Thoughtrains Designs Pvt Ltd	10,93,118	10,93,118		
	Total	35,99,80,949	21,25,66,697	12,15,18,413 2,58,95,839	

Notes on Claims

	Particulars
1	Not Signed on Pg 2. Reminder sent again. However, admitted as claim is otherwise in order
2	The claim was previously barred due to limitation, However, now based on supreme Court Judgement the same is admitted as per books and balance
3	No confirmation. No entry for interest in books. All dues are paid only interest is claimed for delayed payments.
4	Interest calculation called recd. Balance confirmtion recd. Interest not provided in the bal confirmation. Interest is provided on variying rates in the invoices. Claim admitted as per the O/S in the books of the CD. The claim is now fully admitted
4A	documents are not sufficient, form B page 2 not signed. Sent email to send signed Form B and other documents. Final reminder mail sent on 14/08/2021. Amount Balance as per Books is admitted
5	Op bal prior 2015. In Dec 2018 amount paid then reversed. Further details called for. Admitted claim may be revised after the clarification.
6	The Claimant had filed a petition under IBC before the NCLT Bench and as per order dated 17.02.2020 the matter is setled in out of court arrangement for Rs. 8331936/- Hence the claim is now not admitted
7	Details not received, though he has sent a mail stating that he has sent everything. To verify (sent email on 24/12/2020, asking to provide documents). Final reminder sent on 14/08/21. Amount admitted as per books
8	Claimant has not recorded receipt of Rs 73000/- and Rs 13745 /- of TDS deducted by CD out of which only Rs 3114 is deposited in the dept. hence an amount of Rs 76114 has not been admitted.
9	Partly admitted. Clarifcation awaited for difference between books and claim. Amount to that extent kept under verification. Reminder email sent on 17/08/2021
10	No transaction since May 2015 and no confirmation. Amount admitted as per books balance
11	Form is Unsigned and mail sent on 10/08/21 and 17/08/2021 for pending documents. Admitted claim may be revised after the clarification.
12	No confirmation. No entry for interest in books. All dues are paid as per books. Claim admitted as per the O/S in the books of the CD
13	Details called for not submitted. Claim reflected in books of CD. KYC to be submitted
14	The claim is admitted based on the balance in the Books inluding interest. The promoter has agreed for the interest agreement with the claimant upto June 2017. The Caimant has filed a petition against RP for non admission of claim.
15	Documents awaited. Amount admitted based on O/s as per Books
15	Interest not admitted since nothing mentioned about it in PO
17	Reminder sent to him on 18/8/21 for submission of further details. While the balacne as per boosk is admitted and Rest is under Verification
18	Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim
19	Running accounts till 5.4.2018 and interest working at 12% as mentioned in invoice
20	Running accounts till 15.5.2018 and interest working at 12% as mentioned in invoice.
21	No confirmation of debt. Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim

22	Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim to the extent provision made in the books.
23	No Confirmation and no response. Amount to the extent o/s in the books is admitted
24	No provision for interest in invoice or contract. Hence interest not considered
25	Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim to the extent provision made in the books.
26	Due to Limitation the claim was not admitted. However, with the supreme court judgement, we have now admitted the claim to the extent provision made in the books. Since no Interest provision in the books, the same is not admitted
27	No contract and no Interest payment terms agreed. To that extent claim not admitted
27A	The interest claim has been disallowed as there is no provision in the books of the CD. Claim admitted as per the balance in the books of CD
28	Ledger and pan card awaited
29	Ledger and pan card awaited
30	Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim
31	Details called for not yet submitted. Reminder sent on 12/08/21 and 18/08/21 and amount as per books only admitted balance under verification.
32	Ledger statement awaited. Admitted based on CD confirmation and book balance
33	Details awaited. Howeever, since there is a higher balacne payable in books we have admitted the amount claimed by the claimant
34	Only in the invoice dated 27.09.2020, there is an interest clause. In the rest there is no interest clause. So interest disallowed to that extent.
35	Details called for. Reminder sent on 18/08/21
36	No Ledger statement submitted . Hence, amount admitted as per books
37	Debt is time barred. Hence, not admitted
38	KYC submitted. Book balance admitted
39	Revision in claim amount called for along with other details. Reminder sent on 18/8/21 and 07/09/2021
40	Bills submitted are of fy 2015. No confimation. Claim admitted based on supremem Court judgement and as per o/s in books
41	Balance confirmation and Copies of invoice to be submitted. Difference with book balance to be reconciled reminder sent on 18/8/21
42	Change in interest Calculation Called for on 14.09.2021
43	The Claimant has submitted bills after the ICD and hence the same are not admitted.
44	This party's case is under litigation and there the RP could not admit the claim
45	amount is fully admitted and since there is calculation error of Rs 18, the same is not admitted